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Central Administrative Tribunal
Principal Bench

O.A. No. 379 of 2003

New Delhi, this the 20th February, 2003

HON'BLE MR.JUSTICE V.S.AGGARWAL, CHAIRMAN
HON'BLE MR.A.P. NAGRATH, MEMBER (A)

Smt. Alka Joshi,
Asstt. Development Comissioner,
NOIDA Special Economic Zone,
Dadri Road,
NOIDA
...Applicant.
(Applicant in person)

Versus

1. Union of India through the
Development Commissioner,
NSEZ (earlier NEPZ), PHD House,
Opp. Asian Games Village,
New Delhi-16.
2. The Secretary,
Ministry of Commerce & Industry,
(Dept. of Commerce),
Udyog Bhavan,
New Delhi. Respondents.

ORDER (Oral)

Justice V.S.Aggarwal

The applicant after making submissions for sometime, does not press the present application. The O.A. is dismissed as withdrawn.

/ug/

Aggr
(A.P.Nagrath)
Member (A)

V.S.Agg
(V.S.Aggarwal)
Chairman